

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

30. M.A. 3954/2019

IN

C.P.(IB)-2521(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Harsh Vinimay Pvt Ltd

V/s.

Maa Mahamaya Steels Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
06.07.2023.

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)